

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5126

ANSWERED ON:27.04.2010

ESCAPE OF TERRORISTS FROM POLICE CUSTODY

Jaiswal Shri Gorakh Prasad ;Mahendrasinh Shri Chauhan ;Singh Smt. Meena

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are several reports of escape of terrorists from police custody and courts from various parts of the country;
- (b) if so, the details thereof, during each of the last three years, State-wise;
- (c) whether there are also reports of alleged connivance of police personnel in facilitating the escape of such terrorists;
- (d) if so, the details thereof;
- (e) whether any enquiry has been conducted and responsibility fixed in this regard;
- (f) if so, the details thereof;
- (g) whether the Government has any proposal to seek the help of foreign agencies to trace such terrorists and fugitive prisoners; and
- (h) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (g): The information is being collected and will be laid on the Table of the House.